

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1508
ANSWERED ON 02.08.2023

Pradhan Mantri Jan Vikas Karyakram

1508. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Jan Vikas Karyakram (PMJVK) and if so, the details thereof;
- (b) the infrastructure projects sanctioned and funds released under PMJVK during the last three years, State-wise/UT-wise;
- (c) the budget allocated for PMJVK and the actual expenditure incurred during each of the last three years;
- (d) whether PMJVK has been able to achieve the objective for which it was launched and if so, the details thereof; and
- (e) whether PMJVK is being restructured so as to reduce the gaps in the socio-economic parameters in 1300 identified areas of the country and if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administration.

The infrastructure built up under the scheme is for the benefit of all people living in the area. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. Total Projects worth Rs.23718.71 crore with Central share of Rs.17442.49 crore have been approved under PMJVK. An amount of Rs,13668.63 crore has been released to the States/UTs as Central share of funds till the year 2022-23. Based on Central share released, due State share and the expenditure reported by the States/UTs from time to time, a total of Rs.4816.48 crore is lying unspent under PMJVK with the various States/ UTs. The matter is being taken up regularly with the State Govts. to reconcile the data so that expenditure can be incurred by the respective State/UT Govts. The infrastructure projects sanctioned and funds released under PMJVK during the last three years, State-wise/UT-wise are available on the website of the Ministry www.minorityaffairs.gov.in.

(c) The budget allocated for PMJVK and the actual expenditure incurred during each of the last three years is as below:

Year	Allocation (Revised Estimates) (Rs. in crore)	Total Expenditure (Rs. in crore)
2020-21	971.38	1091.94
2021-22	1199.55	1266.87
2022-23	500.00	222.67

(d) & (e) The scheme was restructured and implemented with effect from May, 2018 as Pradhan Mantri Jan Vikas Karyakram (PMJVK), so as to reduce gaps, if any, in the socio-economic parameters in 1300 identified areas of the country. An evaluation study of PMJVK conducted by the NITI Aayog in the year 2020-2021, observed that the scheme was helpful in bridging the development deficit in the identified areas of the country and had contributed in up-gradation of school infrastructure, providing additional classrooms, new hostels, Community Health Centres (CHCs), Primary Health Centres (PHCs), Industrial Training Institutes (ITIs), polytechnics, skill training centres, etc. The restructuring of the programme in the year 2018-19 has brought in significant improvement with a greater focus on women-centric projects. It was, inter alia, recommended by the NITI Aayog to increase coverage of the scheme, to ensure that projects should reach the minority communities across all States. Accordingly, the revised scheme is now being implemented in all districts of the country.
